

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DSK SOUTHERN PROJECTS PRIVATE LIMITED RELEVANT PARTICULARS		
1.	Name of corporate debtor	DSK SOUTHERN PROJECTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	29/05/2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune, Maharashtra, Under Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45200PN2008PTC132140
5.	Address of the registered office and principal office (if any) of corporate debtor	1187/60, DSK House, J. M. Road Shivajinagar, Pune 411005, Maharashtra, India
6.	Insolvency commencement date in respect of corporate debtor	Date of Order – 9 th December 2021 Date of Receipt of Order – 16 th December 2021
7.	Estimated date of closure of insolvency resolution process	7 th June 2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Manoj Kumar Agarwal IBBI/IPA-001/IP-P00714/2017-2018/11222
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: B-83, Andheri Green Field Tower CHS Ltd, Jogeshwari Vikhroli Link Road, Near Poonam Nagar, Andheri East, Mumbai, Maharashtra – 400 093 Email: ipmanoj.agarwal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: C/o A. P. Singhi & Co., Office No 40, Sanas Plaza, Bajirao Road, Shukrawar Peth, Near Durga Car Décor, Pune - 411002 Email: ip.dksouthern@gmail.com
11.	Last date for submission of claims	30 th December 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name of the classes of creditors: Home Buyers
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Class of Creditors – Home Buyers 1) Mr. Rajendra R. Agrawal – IBBI/IPA-001/IP-P01209/2018-2019/11923 2) Mr. Ritesh Raghunath Mahajan – IBBI/IPA-002/IP-N00048/2017-2018/10132 3) Mr. Vivek Murlidhar Dabhade – IBBI/IPA-001/IP-P00306/2017-2018/10570
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Address mentioned at entry SI No 10.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the DSK SOUTHERN PROJECTS PRIVATE LIMITED on 9thDecember, 2021.

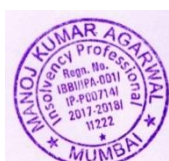
The creditors of DSK SOUTHERN PROJECTS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 30th December 2021 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post at the address mentioned against entry No. 10 or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 17thDecember 2021
Place: Mumbai



Manoj Agarwal

Manoj Kumar Agarwal
Interim Resolution Professional
DSK SOUTHERN PROJECTS PRIVATE LIMITED
Reg No: IBBI/IPA-001IP-P00714/2017-2018/11222